तथा हिन्दी में) सभा पटल पर रखता हूं। [Placed in Library. See No. L.T. 4280/15/11]

...(Interruptions)...

Outcome Budget (20011-12) of the Ministry of Coal

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget, for the year 2011-12, in respect of the Ministry of Coal. [Placed in Library. *See* No. L.T. 4284/15/11]

...(Interruptions)...

- I. Notification of the Ministry of Power.
- II. Report (2008-09) of JERC, Gurgaon.
- III. Report and Accounts (2009-10) of CPRI, Bangalore and related papers.

THE MINISTER OFF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): Sir, I lay on the Table:

- A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under Section 179 of the Electricity Act, 2003:
 - CEI/1/59/CEA/EI, dated the 24th September, 2010, publishing the Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2010, along with delay statement.
 - (2) NO. L-1/44/2010-CERC, dated the 31st December, 2010, notifying date of enforcement of Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010. [Placed in Library. See No. L.T. 4310/15/11]
 - NO. L-1/18/2010-CERC, dated the 19th January, 2010, notifying date of enforcement of Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2010. [Placed in Library. See No. L.T. 4309/15/11]